

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 2351
TO BE ANSWERED ON 05TH AUGUST, 2022

Aims and objectives of FIDF

2351. SHRI SATISH CHANDRA DUBEY:

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the aims and objectives of the Fisheries and Aquaculture Infrastructure Development Fund (FIDF);
- (b) the district-wise and year-wise details of concessional funding provided to the fisheries and aquaculture farmers in Bihar, under the said fund since the implementation of the scheme; and
- (c) the State-wise details of the actual targets set and the targets achieved under the said fund?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the financial year 2018-19 created Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore. FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities. The concessional finance is provided through Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. Under the FIDF, the Department of Fisheries, Government of India provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. The objectives of FIDF are; (i) Creation and modernization of capture & culture fisheries infrastructure, (ii) Creation of Marine Aquaculture Infrastructure, (iii) Creation and modernization of Inland Fisheries Infrastructure, (iv) Reduce post-harvest losses and improve domestic marketing facilities through infrastructure support, (v) To bridge the resource gap and facilitate completion of ongoing infrastructure projects.

Based on the proposals submitted by the State Governments, Government agencies, cooperatives, FFPOs and entrepreneurs/private entities, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has so far accorded approval to the project proposals at a total cost of Rs. 3921.91 crore under FIDF and State-wise details of these approved projects is furnished at Annexure-I. So far no proposal has been submitted either by the Government of Bihar or by the entrepreneurs/farmers in Bihar for sanction under FIDF. Since the scheme is a demand driven, no State-wise physical targets have been set under the FIDF.

Statement referred to in reply to the Rajya Sabha unstarred Question No. 2351 put in by Shri Satish Chandra Dubey, Hon'ble Member of Parliament, Rajya Sabha for answer on 05th August, 2022 regarding Aims and objectives of FIDE

(Rs. in crores)

Sl No	Name of State	No. of projects approved	Total Project Cost
1.	Andhra Pradesh	8	1313.32
2.	Gujarat	5	1354.92
3.	Haryana	1	1.17
4.	Himachal Pradesh	1	5.17
5.	Jammu and Kashmir	1	73.58
6.	Karnataka	2	1.44
7.	Kerala	1	0.81
8.	Maharashtra	5	3.06
9.	Manipur	4	1.15
10.	Mizoram	1	8.57
11.	Odisha	3	24.68
12.	Tamil Nadu	33	1093.63
13.	West Bengal	10	27.99
14.	Goa	1	6.41
15.	Telangana	1	4.70
16.	Uttar Pradesh	1	0.22
17.	Arunachal Pradesh	1	0.68
18.	Assam	1	0.41
Total		80	3921.91
